NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 16/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2017

NAME OF THE PARTIES: M/s. Life Insurance Corporation of India V/s. M/s. Sterling Biotech Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Ady. Madhavi Joshi	Advante for	JANA .
0	Adv: Shikha Bhuna with Adv. RajaBhuna (Binghamia Legal San	Adn. for Respondent. Adn. for Rehittonen.	Initale !

Order TCP No. 16/117C/CLB/MB/MAH/2016

On the rejoinder filed by the Petitioner side, Respondent side has sought time for filing sur-rejoinder to the rejoinder.

At request of the Respondent side, this Bench hereby directs the Respondents side to file sur-rejoinder within 15 days hereof, failing which, the right to file sur-rejoinder will be waived and the matter will be taken up for hearing on the next date of hearing.

List this matter on 23.1.2017.

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)